

ITEM NO.805

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2770-2771/2025

RAM CHANDRA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-10-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Durgesh Ramchandra Gupta, AOR

For Respondent(s) : Mr. Shaurya Sahay , AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters in the month of March, 2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR